NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/622/ (IB)/2017

NAME OF THE PETITIONER(S)

: PENNAR ENGINEERED BUILDING SYSTEM LTD

NAME OF THE RESPONDENT(S)

: INDIA JAPAN LIGHTING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(Km B-1K-MYLCOMY)

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Counsel representing both the parties are present. Counsel for respondent filed wardlat and prayed time for filing counter. Time is extended at request. Put up on 16.11.2017 at 10.30 A.M.

- Sel-

K Anantha Padmanabha Swamy Member (Judicial)

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